

[Shri F. H. Mohsin]

Gazette of India dated the 6th April, 1974.

[Placed in Library. See No. LT—6807/74]

(2) A statement (as on 31st March, 1974) (Hindi and English versions) of the decisions taken on various Reports of the Administrative Reforms Commission and the implementation of these decisions. [Placed in Library. See No. LT—6808/74]

(3) A copy of the Delhi Municipal Corporation (Allowances of Councillors and Aldermen) Amendment Rules, 1974 (Hindi and English versions) published in Notification No. U-13021/4/73-Delhi in Delhi Gazette dated the 5th April, 1974, under sub-section (2) of section 479 of the Delhi Municipal Corporation Act, 1957. [Placed in Library. See No. LT—6809/74]

ANNUAL REPORT OF ISI FOR 1972-73

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI M. B. RANA): I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Indian Standards Institution, New Delhi, for the year 1972-73. [Placed in Library. See No. LT—6810/74]

13.25 hrs.

ESTIMATES COMMITTEE

STATEMENTS SHOWING FINAL REPLIES OF GOVERNMENT IN RESPECT OF CERTAIN RECOMMENDATIONS

SHRI R K SINHA (Faizabad): I beg to lay on the Table the following statements showing replies to the

recommendations of the Estimates Committee which were not furnished by Government in time for inclusion in the relevant Action Taken Reports:—

1. Statement showing the final replies of Government included in Chapter V of the Thirty-Third Report of the Estimates Committee (Fifth Lok Sabha) regarding Action taken by Government on their Thirteenth Report on the Ministry of Health and Family Planning (Department of Family Planning)—Family Planning Programme, which were not furnished by Government in time for inclusion in the said Action Taken Report.

2. Statement showing the final replies of Government included in Chapter V of the Forty-Fifth Report of the Estimates Committee (Fifth Lok Sabha) regarding Action taken by Government on their Fortieth Report on the Ministry of Petroleum and Chemicals (Department of Chemicals)—Fertilizers, which were not furnished by Government in time for inclusion in the said Action Taken Report.

13.25½ hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FORTIETH REPORT

SHRI G. G. SWELL (Autonomous Districts): I beg to present the Fortieth Report of the Committee on Private Members' Bills and Resolutions.